

from the Kerala Government owned companies.

5. The Husk Control Order has to be suitably amended for the effective procurement of husk by the State Government and to protect the interest of the workers and the industry.

6. Reconstitute the Coir Board immediately giving the representation to the workers.

7. Allot sufficient funds to the Kerala Government for the re-organisation scheme submitted by it.

8. Nationalise coir export trade.

**Non-suitability of edible oils and other items in the fair price shops in Delhi**

2388. SHRI S. KUMARAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of non-availability of edible oils, suji and certain other items during the first fortnight of December, 1980 in the fair price shops in Delhi; and

(b) if so, what measures are being taken to solve the problem?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) and (b) According to the information received from the Delhi Administration, imported edible oil and other items are generally available in the Fair Price Shops. Wherever there is shortage of any item, efforts are made to augment the supply within the allocations made to the Union Territory of Delhi.

**Memorandum to Custodian of the Punjab and Sind Banks**

2389. SHRI BHOLA PRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the All India Punjab & Sind Bank Officers' Federation has given a memo-

randum to the Custodian of the Punjab & Sind Bank on 30th October, 1980;

(b) if so, what are their demands;

(c) whether any decision has been taken thereon;

(d) if so, what are the details thereof;

(e) whether Government are aware that there is discontent among these officers as no action has been taken on their demands;

(f) whether it is also a fact that these officers had lodged their protests in December in different ways; and

(g) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The main demands of All India Punjab & Sind Bank Officers' Federation are recognition of All India Punjab & Sind Bank Officers' Federation and its affiliated units and special leave facilities to the office bearers of the Federation; removal of certain alleged anomalies in the present Service Regulations of Officers; revision of promotion and transfer policies of the bank; liberalisation and improvements in various loan schemes; enhancement of retirement age; payment of overtime to officers; protection of pay and allowances of officers when transferred from higher areas to lower areas; allocation of funds by banks for sports and cultural activities etc.

(c) to (e) The Bank has reported that the vast majority of the bank officers are represented, not by the All India Punjab & Sind Bank Officers' Federation, but by All India Punjab & Sind Bank Officers Association and the bank therefore holds negotiations only with the majority Association on various matters concerning officers. The bank has denied that there is